

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 110**

**(IB)-609(ND)/2017**

**IA/3476/2020 IA/5083/2020 IA/4476/2020, CA-688/2018, CA-726/2018, CA-747/2018, CA-774/2018, CA-603/2019, CA-1602/2019, CA-667/2018, CA-849/2018, CA-775/2018, CA-1238/2018, CA-704/2018, CA-848/2018, CA826/2018, CA-827/2018, CA-850/2018, CA-828/2018, CA-1122/2019, CA-368/2019, CA-1669/2019, CA-4476/2020, CA-946/2019, CA994/2019, CA-37/2019, CA-798/2019, CA-35/2019, CA-806/2018, CA-36/2019, CA-809/2018, CA807/2018, CA-797/2018, CA-808/2018, CA-747/2018, CA-450/2019 & CA-1126/2019 IA/35/2021 & IA-747/2018 & IA-1461/2021**

**IN THE MATTER OF:**  
**SE Investments Ltd.**

... **Applicant/Petitioner**

**Vs.**

**Soni Realtors Pvt. Ltd**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 16.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Abhay Kaushik, Advocate for Capital Ventures Private Limited

**ORDER**

Renotify this case on 03.05.2021

**Sd/-  
(T.S SINGH)  
COURT OFFICER**